

INVITATION FOR EXPRESSION OF INTEREST FOR VICHARE EXPRESS & LOGISTICS PRIVATE LIMITED

OPERATING IN COURIER AND LOGISTICS INDUSTRY AT MUMBAI
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No.	Vichare Express & Logistics Private Limited PAN : AAACV4075B CIN : U64120MH1996PTC104537
2.	Address of the registered office	407-408 Kesar Plaza, A Wing, 4th Floor, Plot No. 239, RDP-6 Charkop, Kandivali (West), Mumbai, Maharashtra - 400067
3.	URL of website	Website of the Corporate Debtor is not in operation
4.	Details of place where majority of fixed assets are located	Mumbai
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Total Revenue Rs. 1067 Lakhs for the Financial Year ended 31.03.2023
7.	Number of employees/ workmen	353
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request to be sent to: cirpvichare@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request to be sent to: cirpvichare@gmail.com
10.	Last date for receipt of expression of interest	20th September, 2024
11.	Date of issue of provisional list of prospective resolution applicants	30th September, 2024
12.	Last date for submission of objections to provisional list	5th October, 2024
13.	Date of issue of final list of prospective resolution applicants	15th October, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20th October, 2024
15.	Last date for submission of resolution plans	19th November, 2024
16.	Process email id to submit Expression of Interest	cirpvichare@gmail.com

Dated 5th September, 2024

Place: Mumbai



For **Vichare Express & Logistics Private Limited**
Sd/-

Madan Bajarang Lal Vaishnawa

FCA, ACS, Insolvency Professional and RV
Regd. Address : 341/704 Kalpataru Srishti Sec 3
Mira Road East Thane (MS) 401107

Correspondence Address : Madan B Vaishnawa
4th Floor, India Mercantile Mansion, Madam
Cama Road, Colaba, Mumbai 400005.

Reg. No. **IBBI/IPA-001/IP-P02011/2020-2021/13052**
AFA validity till 05.11.2024